## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	2
PETITION NUMBER	: TCP/218/2016	
NAME OF THE PETITIONER(S)	: Muneez Rahman	
NAME OF THE RESPONDENT(S)	: Glosoft Technologies Pvt Ltd & 3 Other	·s
UNDER SECTION	: 111A	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Preettri S. Arasu for Rajagopal & Raghuu Advocals	ralhan	beech A
2. K. Craw Mein Kumar Athiban Vijay	cauncil for R3 At	rijan B. Rasbor
Sarath baby Er. A.M. Inchasia.	Coursel he positioner.	70-7

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 25.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc